

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

\* \* \*

Date of Decision: 15.01.1998

OA 358/96

M.R.Barde, Traffic Inspector (T.I.) at Railway Station Degana Junction (Raj.).

... Applicant

## Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Jodhpur.
3. Divisional Personnel Officer, Northern Railway, Jodhpur.

... Respondents

## CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.S.K.Malik  
 For the Respondents ... Mr.S.S.Vyas

O R D E RPER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, M.R.Barde, in this application under Section 19 of the Administrative Tribunals Act, 1985, has sought a direction to the respondents to allow him to appear for selection to the post of SS grade Rs.2375-3500 and qualifying the same, the applicant prays for a direction to the respondents to promote him to the said post.

2. We have heard the learned counsel for the parties. The learned counsel for the applicant has stated that substantial relief has been granted to the applicant in his channel of promotion. This application has, therefore, become infructuous and the same is dismissed as having become infructuous. No order as to costs.

*(Signature)*  
 (GOPAL SINGH)

ADM. MEMBER

*G.K.*  
 (GOPAL KRISHNA)  
 VICE CHAIRMAN

VK